

SUPREME COURT OF INDIA
Cash & Accounts-II

PANEL of Nationalized bank for SEPTEMBER- 2018

1) For the amounts BELOW Rs. ONE CRORE :

I) 7 to 14 days

5.75%

II) 15 to 29 days

5.75%

III) 30 to 45 days

5.75%

IV) 46 to 90 days

6.35%

V) 91 to 179 days

6.35%

VI) 180 to less than One year

6.50% (180days-10 mon)

6.75% (above 10 months)

VII) One year less than 2 years

6.75%

7.05% (exact 400 days)

VIII) 2 years to less than 3 years

6.75%

IX) 3 years to less than 5 years

6.75% (upto 3 yrs.)

6.85% (above 3 yrs.)

X) 5 Years and above

6.85% (upto 10 yrs.)

2 For amounts Rs. ONE CRORE upto FIVE CRORE

I) 7 to 14 days

5.70%

II) 15 to 29 days

6.00%

Contd..2/-

- III) **30 to 45 days**
6.00% (upto 30 days)
6.25% (31-45 days)
- IV) **46 to 90 days**
6.50%
- V) **91 to 179 days**
6.50%
- VI) **180 to less than One year**
6.50%
- VII) **One year less than 2 years**
6.90% (1 yr to 18 months)
6.75% (above 18 months)
- VIII) **2 years to less than 3 years**
6.75%
- IX) **3 years to less than 5 years**
6.75%
- X) **5 Years and above**
6.50% (upto 10 yrs.)

Dated:- 04.09.2018

(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

PSN